

Annexure-4

Name of the Corporate Debtor: SRS Real Estate Ltd.; Date of commencement of CIRP: 22.12.2022; List as on

List of other creditors (other than financial creditors belonging to any class of creditors)

SI No.	Name of creditor	etails of claim receive		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Shekhar Anand Gupta	06.04.2023	751,000	751,000	Other	-	No	0	-	-	0	-	